

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.204/ BB/2017	-	Admission	241/242	Ficus Pax Pvt. Ltd. & Another Vs Sandeep Wadhwa & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
6	Mr K G Raghavan Briefed by M/s Trilegal	RESPONDENTS 1-3	
	Ms Anusadha Agnihotri		
	Ms Suganya Sanjay		
6.	Mr. Vachan. H.U 9535649743	Petitioner	

ORDER

Counsel for Petitioner is present. Counsel for Respondents is also present. M/s Trilegal Advocates filed vakalath for Respondents. I.As 169/17, 170/17, 171/17 & 172/17 are also listed today. Counsel for Respondents requested time for filing objections / written submissions in the main petition as well as in I.As. Respondents Counsel is directed to serve advance copy prior to next date of hearing on the Counsel for Petitioner and in the registry. List it on 11/12/2017.

Member (T)

Member (J)